



By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 2728 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Utpal Prasad
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 10th August, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJCH.I-5/2015-20/2295 dated 04.08.2020

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the current block period of 2020-2021, to visit your home town Dibrugarh on 10.08.2020 and return journey on 19.08.2020, by the shortest possible route, as per existing Rules, subject to granting your Earned Leave.

Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 2727-2729 /A. dated 10/8/20
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

REGISTRAR (VIGILANCE)

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